

16.1.2004

Item No.15

MA No. 2511/2003  
OA No. 2336/2003

Present : Shri U. Srivastava, learned counsel for applicant  
Shri Rajeev Bansal, learned counsel for  
respondents

The learned counsel for official respondents submits  
that he has filed the MA seeking extension ~~of~~ time for  
implementing the orders of the Tribunal in OA 2336/2003 till  
10th January, 2004. However, as the time sought has already  
been expired, this MA has become infructuous. Accordingly,  
this MA stands disposed of as having become infructuous.

  
(SARWESHWAR JHA)  
MEMBER (A)

/pkr/

OA disposed of 22/01/04  
List fresh MA 515/04 for  
Direction.